

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 1239
ANSWERED ON 13.02.2023

NEW MINING PROJECTS

1239. SHRI ABDUL WAHAB:

Will the Minister of MINES be pleased to state:

- (a) the number of new mining projects approved by Government in the last five years, State-wise and year-wise;
- (b) the number of projects that will be undertaken by the private sector, the details thereof;
- (c) the area of forest lands in hectares that was cleared due to mining activities in the last five years, State-wise; and
- (d) the number of people displaced and rehabilitated due to approved mining projects in the last five years?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) & (b): The Mines and Mineral (Development & Regulation) Act, 1957 was amended with effect from 12.01.2015 whereby auction regime was introduced for grant of mineral concessions to bring in greater transparency and remove discretion at all levels in grant of mineral concessions. The auction is carried out by the respective State Governments. In addition to auction, mineral concessions are also granted to the Government companies through area reservation as per Section 17A of the MMDR Act 1957. During the last five years, 133 mineral blocks have been auctioned by various State Governments to Private Companies and approval of the Central Government was conveyed to the various State Governments for 16 proposals for reservation of area under Section 17A of the MMDR Act 1957 in favour of Government Companies. The State-wise and Year-wise summary is given at Annexure 1.

(c): As per the information received from the Ministry of Environment, Forest and Climate Change, a total of 19267.47 hectares of forest land has been diverted due to mining activities in the last 5 years. State-wise details are given at Annexure II.

(d): Information regarding the people displaced and rehabilitated due to mining activities is maintained by the respective State Governments.

Annexure I

State-wise and Year-wise mining projects approved by Government in the last five years:

State	2017-18		2018-19		2019-20		2020-21		2021-22		Total	
	Pvt.	PSU	Pvt.	PSU	Pvt.	PSU	Pvt.	PSU	Pvt.	PSU	Pvt.	PSU
Andhra Pradesh	2	-	2	-	-	-	-	1	4	-	8	1
Chhattisgarh	2	-	-	-	-	1	2	-	2	1	6	2
Gujarat	3	-	-	-	-	-	4	-	3	-	10	-
Jharkhand	1	-	3	-	-	-	-	-	-	-	4	-
Karnataka	-	-	7	1	4	-	1	-	8	-	20	1
Madhya Pradesh	-	1	5	-	2	-	5	-	4	-	16	1
Maharashtra	2	-	1	-	10	-	-	-	9	-	22	-
Odisha	2	1	-	-	23	1	1	3	9	1	35	6
Rajasthan	2	-	1	-	2	1	-	-	7	-	12	1
West Bengal	-	1	-	1	-	-	-	1	-	-	-	3
Telangana	-	-	-	-	-	-	-	-	-	-	-	-
Tamil Nadu	-	-	-	-	-	-	-	-	-	1	-	1
Total	14	3	19	2	41	3	13	5	46	3	133	16

Annexure II

State-wise details of forest land that has been diverted due to mining activities in the last 5 years:

S. No	State/UTs	Area Diverted (in Ha.)
1	Andhra Pradesh	31.21
2	Assam	425.50
3	Chhattisgarh	2017.06
4	Goa	17.31
5	Himachal Pradesh	33.01
6	Jharkhand	1509.84
7	Karnataka	307.38
8	Madhya Pradesh	3288.10
9	Maharashtra	722.32
10	Meghalaya	6.55
11	Orissa	7928.62
12	Rajasthan	398.01
13	Tamil Nadu	16.72
14	Telangana	2350.28
15	Tripura	33.06
16	Uttar Pradesh	0.00
17	Uttarakhand	23.75
18	West Bengal	158.77
	Total	19267.47
